

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (C) No.401 of 2017**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. A. K. Das, Advocate
For the State : Mr. Mohan Dubey, A.C. to A.G.

Order No.04

Date: 12.04.2021

This case is taken up through video conferencing.

Mr. Mohan Dubey, learned A.C. to A.G., prays for and is allowed four weeks' time by way of last indulgence to file counter affidavit on behalf of the respondents.

In view of the said prayer, put up this case under the heading "**For Admission**" on 16th June, 2021.

Sanjay/

(Rajesh Shankar, J.)